STATEMENT

High Yielding Varieties of Groundnut and States in which cultivated

S. No.	Variety			State
1.	IGGS-44			Andhra Pradesh, Gujarat, Karnataka, Rajasthan, Uttar Pradesh and West Bengal.
2.	GG-2	•		Andhra Pradesh, Gujarat, Rajasthan.
3.	GG-11			Gujarat
4.	ICGS-11			Karnataka and Uttar Pradesh.
5.	ICGS-37			Maharashtra.
6.	Chitra		•-	Uttar Pradesh, Rajasthan.
7.	ICGS-76			Gujarat
8.:	SB-XI		•	Guajarat and Maharashtra.
9.	VRI-2	•		Tamil Nađu.
10.	AK-12-2	4		Bihar, Orissa, West Bengal.
11.	JL-24	•	•	Bihar, Gujarat, Karnataka, Rajasthan, Maharashtra, Tamil Nadu and West Bengal.

Trains from Jaynagar

4090. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is no evening train on Jaynagar-Darbhanga-Samastipur line under Samastipur division of North Eastern Railway and most of the passengers coming from nearby Nepal Terai and Madhubani district are facing inconvenience as a result thereof;

(b) if so, the steps taken by the Government in this regard;

(c) whether Jaynagar-Nirmali train has also been cancelled;

(d) if so, the reasons therefor; and

(e) the time by which it is likely to be restored?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA): (a) No, Sir, 322 Jaynagar-Darbhanga Passenger and 5542 Janki Express leaving Jaynagar at 16.30 hrs. and 18.15 hrs. respectively provide convenient evening service.

(b) Does not arise.

(c) and (d) 359/360 Jaynagar-Nirmali Passenger has been cancelled w.e.f. 1-7-93 due to poor patronage.

(e) There is no proposal to restore this train.

[English]

Renovation of sun temple at Konark (Orissa)

4091. SHRI R. SURENDER REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether renovation work on the ceiling of the Garbhagriha (Sanctum Sanctoraum) of Jagannath Temple at Puri in Orissa undertaken jointly by the Archaeological Survey of India and the Government of Orissa has since been completed;

(b) if so, the total expenditure incurred therein and the portion thereof undertaken by the ASI;

(c) whether it is proposed to undertake the renovation work of the famous Sun Temple at Konark in Orissa jointly by the Government of Orissa and the Archaeological Survey of India; and 81

(d) if so, the details thereof alongwith the amount likely to be spent by the Central Government and State Government separately?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Yes Sir.

(b) The entire expenditure of Rs. 140 lakhs, on the conservation works in the interior of the ground, first and second floors of the main shrine (Sanctum Sanctoraum) of Jagannath Temple Puri is borne by the Archaeological Survey of India.

The Govt. of Orissa has not charged any Agency charges on the Deposit work executed by them.

(c) and (d) At the request of the Govt. of India, the Government of Orissa has submitted a feasibility report for the conservation of the Sun Temple, Konark. The preliminary indication of cost is Rs. 7.00 crores. There is no proposal of sharing the costs with the Government of Orissa

Dividend in Super Bazar/Kendriya Rhandar

4092. SHRI MADAN LAL KHURANA: Will the Minister of CIVIL SUPPLIES. AFFAIRS AND PUBLIC CONSUMER DISTRIBUTION be pleased to refer to the replies given to Unstarred Question No. 1271 and 1502 dated 3rd and 4th August, 1993 respectively and state:

(a) the reasons for such vast difference in the giving of dividends and earnings per share in the Super Bazar and the Kendriya Bhandar;

(b) the steps taken by the Super Bazar to narrow down the difference;

(c) whether the system of working of the Super Bazar is different from that of Kendriya Bhandar;

(d) if so, the deails thereof;

(e) whether there is need to revise the system of working to improve the performance of the Super Bazar so as to serve the consumers of Delhi in a better way; and

(f) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CON-SUMER AFFAIRS AND PUBLIC DIS-TRIBUTION AND MINISTRY OF STATE IN THE MINISTRY OF COM-MERCE (SHRI KAMALUDDIN AH-MED): (a) Due to rent-free acommodation given by the Government to the Kendriva Bhandar and also its low overheads, earning per share of Kendriya Bhandar is more than Super Bazar.

(b) Super Bazar has initiated various steps to bring down its expenditure in different areas to improve its overall profitability.

(c) and (d): No. Sir. Both Super Bazar and Kendriya Bhandar are cooperative organisations registered under the Delhi Cooperative Societies Act. Both organisations are managed by their Managing Committees comprising members elected by the General Body as well as members nominated by the Government as per provisions contained in the Act.

(e) and (f): The performance of the Super Bazar is kept under constant watch and review to improve their overall efficiency.

[Translation]

Allotment of Quarters in Samastipur Division

4093. SHRI LALIT ORAON: Will the Minister of RAILWAYS be pleased to refer to the reply given to the Unstarred Question No. 5941 on April 20, 1993 and state:

(a) The total number and category of flats in regard to the allotment of which irregularities have been found in Samastiour Division of North Eastern Railway:

(b) the total number of persons who have been allotted these flats;

(c) the number of the employees officers held responsible for such a wrong allotment and the number of employees and officers against whom action has been initiated; and